

## **WHEAT (REMOVAL OF MOVEMENT CONTROL) ORDER, 1955**

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## **WHEAT (REMOVAL OF MOVEMENT CONTROL) ORDER, 1955**

### WHEAT (REMOVAL OF MOVEMENT CONTROL) ORDER, 1955

#### **1. Short title, extent and commencement :-**

(i) This Order may be called the Wheat (Removal of Movement Control) Order, 1955.

(ii) It extends to the whole of India except the State of Jammu and Kashmir.

(iii) It shall come into force on the 18th March, 1955.

#### **2. Removal of all restrictions on movement of wheat :-**

As from the date of commencement of this Order there shall be no prohibition, restriction or control on the movement of wheat from any place in a State to any other place, outside that State.

#### **3. Effect of this Order :-**

This Order shall have effect notwithstanding anything inconsistent therewith in any other enactment for the time being in force in any State to which this Order applies and any such enactment to the extent of inconsistency shall cease to have effect at the commencement of this Order.

#### **4. Law made by State Governments to cease to have effect :-**

(a) No order made or deemed to have been made under the said Ordinance by the Government of a State or by any officer or authority in that State; or

(b) no enactment for the time being in force in any State to which this Order applies, shall have effect so as to prohibit, restrict or

control the movement of wheat from any place in a State to any other place outside that State.